

Court-II

**Before the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)**

Appeal No. 217 of 2014 & IA No. 336 of 2014

Dated : 30th November, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Gujarat Urja Vikas Nigam Ltd.

.... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant (s) : Mr. M. G. Ramachandran,
Mr. Anand K. Ganesan and
Mrs. Swapna Seshadri

Counsel for the Respondent (s) : Ms Suparna Srivastava, Adv. with
Mr. S. R. Pandey, Legal Advisor,
GERC for R.No.1
Mr. Hemant Sahai, Mr. Sakya
Singha Chaudhuri, Ms. Puja
Priyadarshini, Mr. Saraswat
Mahapatra for R.No.29

ORDER

Post the matter for hearing on **08th January, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

hcj/sh